

Delhi on 19.02.2016. Six best write-ups under 'Anubhav' were also conferred awards. The Department organises such workshops from time to time to create awareness amongst the retiring employees.

Fear of theft of nuclear products from the country

†*147. SHRI MOTILAL VORA: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn towards the report given by an American agency on the atomic security, according to which the international level gangs are active for theft of the nuclear products from the nuclear establishments of India; and

(b) if so, the steps being taken by Government to tackle this situation, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) and (b) The Government of India does not recognize the report released by the Nuclear Threat Initiative (NTI), a non-Governmental Organisation. International Atomic Energy Agency (IAEA) and Interpol are the international institutions dealing with nuclear smuggling. India participates in both and has taken the necessary measures to tackle nuclear smuggling. All nuclear material in India is subject to strict oversight and controls.

Constitution of national level welfare board for transgenders

*148. DR. CHANDAN MITRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government proposes to constitute a national level welfare board for transgenders, if so, the details thereof and if not, the reasons therefor; and

(b) the steps taken by Government to protect and provide rights for transgenders as well as reservations in education and employment for them?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) Presently, the Ministry does not propose to constitute a National Level Welfare Board for Transgender Persons. However, an Expert Committee was constituted in the Ministry to make an in-depth study of the problems being faced by the Transgender Community and suggest suitable measures to ameliorate their conditions. The Committee submitted its report on 27th January, 2014. The recommendations of the Committee, *inter-alia*, include a State level authority duly designated or constituted by the respective States/UTs on the lines of

† Original notice of the question was received in Hindi.

Tamil Nadu Transgender Welfare Board, a National Council for Transgender persons on similar lines as that of the National Councils for Senior Citizens, formulation of an Umbrella Scheme for rehabilitation, socio-economic and educational empowerment of the community, intensive publicity campaigns etc.

(b) The Hon'ble Supreme Court in its Judgment dated 15.04.2014 in WP No. 400/2012 filed by National Legal Services Authority (NLSA) *Vs* Union of India has, *inter-alia*, directed Centre and the State Governments to take steps to treat transgender persons as socially and educationally backward classes of citizens and extend all kinds of reservation in cases of admission in educational institutions and for public appointments. The Court has further directed that the recommendation of the Expert Committee be examined based on the legal declaration made in the judgement and implemented within six month. Subsequently, this Department has sought clarification in Supreme Court regarding, *inter-alia*, inclusion of transgender persons belonging to SC/ST category by birth into the OBC category. The matter is presently *sub-judice*.

The Ministry has constituted an Inter Ministerial Committee to pursue implementation of the Expert Committee's recommendations. The Government is also working on a proposal to frame a Bill on the Rights of Transgender Persons.

Success of Beti Bachao-Beti Padhao Campaign

*149. SHRI RAJKUMAR DHOOT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has reviewed the success of Beti Bachao Beti Padhao campaign in the country particularly in the State of Maharashtra;

(b) if so, the details thereof, State and UT-wise; and

(c) what action Government propose to take to plug the shortcomings in the campaign?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) Government of India has introduced the Beti Bachao Beti Padhao (BBBP) Scheme for survival, protection and education of girl child. It aims to address the issue of declining Child Sex Ratio (CSR) through a mass campaign across the country targeted at changing societal mindsets and creating awareness about the criticality of the issue which itself requires long-term attitudinal change. It is a joint initiative of Ministry of Women and Child Development, Ministry of Health and Family Welfare and Ministry of Human Resource Development. This Scheme focusses on awareness and advocacy campaign at national level, enforcement of Pre-Conception and Pre Natal Diagnostic Techniques (PC&PNDT) Act and multi-